

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**TENDER NOTICE 10/2020-21(Purchase Cell)**

Quotations (with detail specifications and catalogue) are invited from reputed firms / suppliers, authorized dealers having local shops for supply and installation of 275 pieces of Steel Racks (20 Gauge or above) of different size for use in the Court.

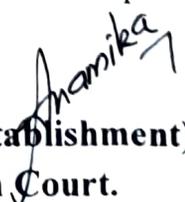
Sl. No.	Particulars	Quantity
1.	Steel Rack ( size- 8' x 3' x1.5' ) having eight shelves (including top shelf)	75 pcs.
2.	Steel Rack ( size- 8' x 3' x2' ) having eight shelves (including top shelf)	150 pcs.
3.	Steel Rack ( size- 6' x 3' x1.5' ) having six shelves (including top shelf)	50 pcs.

The firm/suppliers should have financial capacity to execute the orders for supply of the articles in time..

The tender must reach this Court within **10 days** from the date of display of this notice. Quotations received after stipulated time/date shall not be entertained. This advertisement can also be downloaded from the website of Patna High Court: - <http://patnahighcourt.gov.in>

**Terms and Conditions:-**

- (I) Proof of Registration of firm/supplier as per Government rule.
- (II) The firms should have G.S.T and PAN number.
- (III) The articles should be in good condition.
- (IV) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (V) No advance payment shall be made.
- (VI) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (VII) The firms shall submit their bill in triplicate at the time of supply of articles.
- (VIII) Payment will be made in account of the firm after due verification of items supplied.
- (IX) The successful bidder will have to supply the articles for a minimum period of one year on the approved rate .
- (X) The quantity of the articles may be increased or decreased as per requirement.

  
**Registrar (Establishment) I/c**  
**Patna High Court.**